I419

SEIZURE OF HAND-GRENADES

f Shri M. P. BHARGAVA: \Shri A. B. VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) wheher it is a fact that the anti-bomb squad of the Delhi police seized four boxes containing 46 live hand-grenades from a former sepoy on 8th October, 1963;
- (b) whether the police squad has also unearthed any inter-State gang dealing in hand-grenades and explosives; and
- (c) if so, how many members of this gang have been arrested so far?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) Yea, Sir.

- (b) No, Sir.
- (c) Does not arise.

विस्तर महाराज के भाई द्वारा सम्पत्ति की ग्रनधिकृत विकी

*११८. श्री राम सहाय: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या बस्तर के महाराज विजय चन्द्र ने अपने सिंहासनच्यत भाई श्री प्रवीण चन्द्र जी द्वारा अनधिकृत रूप से कुछ सम्पत्ति के बचे जाने के विरुद्ध शिकायत की है; ग्रीर
- (ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

t Postponed from the 21st November, 1963.

t [Unauthorised sale of property by BASTAR MAHARAJA'S BROTHER

- •118. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Maharaja Vijay Chandra of Bastar has complained against the sale of some property in an» unauthorised manner by his deposed brother Shri Pravin Chandraji;
- (b) if so, what action has been taken in this regard?]

गृह-कार्य मंत्री (श्री गुलजारी लाल नन्दा): (क) जी हां।

(ख) मामला मध्य प्रदेश सरकार के ध्यान में लाया गया है।

t[THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) Yes.

(b) The matter has teen brought to the notice of the Government of Madhya Pradesh.]

ACQUISTION OP GOKHALE MARKET FOR NEW Courts

224. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased state whether Government propose to acquire Gokhale Market, Delhi for the New District Courts in order to meet the need for space for the law yers, typists, sales depots, canteens and clients?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): No such proposal is under consideration.

EXPORT OF MAIN PRODUCER'S SKULL SCRAP

225. SHRI V. M. CHORDIA: Will the Minister of STEEL MINES AND HEAVY Engineering be pleased to state the total quantity of skull scrap from

^{†[]} English translation.

main producers exported during the period January, 1963 to October, 1963?

THE MINISTER OP STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): 61,742 Tonnes.

Written Answers

MELTING SCRAP CONSUMED BY FURNACES AND FOUNDRIES

226* SHRI V. M. CHORDIA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) the total quantity oi melting scrap consumed by Hhe indigenous

scrap-based furnaces and foundries in the year 1962 and the first half of 1963;

- (b) what is the tonnage of home arisings of the total quantity of scrap melted; and
- (c) the tonnage of ingots and casting produced?

THE- MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM):

Scrap-based Foundaries					Scrap-Based Furnaces	
(a)	1962 1963 (Jan. to June)	•			Tonnes. 48,400 26,700 No separate figures are available.	
(b)	1962 1963 (Jan. to June)	396 04	*	*	14,500 8,000	
(c)	1962 1963 (Jan. to June)	ii s	**	*	43,525 1962 Ingots 59725 Tonnes 1963 Ingots 49491 Tonnes 24,020 (upto Sept.)	
कोन्द्रीय	गसमाज कल्याण की पदीस्न	230	हे कर्म	वारियों	वेतनकमों में काम करने वाले कर्मच राज्यों में उपलब्ध थे; ग्रीर	

२२७ श्री विभनकुमार मन्नालालजी जौरड़िया: क्या शिक्षा मंत्री यह बताने की क्रिया करेंग कि:

- (क) केन्द्रीय समाज कल्याण बोर्ड के केन्द्रीय कार्यालय से कितने कर्मचारियों को १६६०-६१ ग्री: १६६१-६२ में पदोलति करके भोगल, जयपुर, नेका भेजा गया;
- (ख) पदोन्नित से पूर्व उनके बैतनक्रम क्या थे, इस समय वै किन वेतनक्रमों में काम कर रहे हैं और उन्हें मिलने वाले भत्तों का क्यौरा क्या है;
- (ग) क्या यह सच है कि उपरोक्त भाग
 (क) में उल्लिखित कर्मचारियों से ऊंचे

(घ) यदि हां, तो उन्हें पदोन्नति न देने के क्या कारण हैं ?

f [PROMOTIONS OF THE EMPLOYEES OF THE CENTRAL SOCIAL WELFARE BOARD

- 227. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:
- (a) the number of employees of the central office of the Central Social Welfare Board who were transferred to Bhopal, Jaipur and NEFA on promotion during the years 1960-61 and 1961-62;
- (b) the grades of pay of these officers prior to their promotion, the

^{†[]} English translation.